

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1875**  
**TO BE ANSWERED ON 14<sup>th</sup> DECEMBER, 2023**  
**Establishment of a CBG Plant by BPCL**

1875. SHRI HIBI EDEN:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has assessed the implications and benefits of the Kochi Corporation handing over ten acres of land at Brahmapuram waste treatment yard to Bharat Petroleum Corporation Limited (BPCL) Kochi Refinery for the setting up of a 150-tonne capacity Compressed Bio-Gas (CBG) plant;
- (b) if so, the details thereof;
- (c) whether the Government is aware of the approval granted for the establishment of a CBG plant by BPCL Kochi Refinery at the Brahmapuram waste treatment yard at Kochi, Kerala;
- (d) if so, the details thereof;
- (e) whether the Government has formulated a comprehensive strategy for waste management and energy production, particularly in relation to the detailed project report approval for the CBG plant proposed by BPCL Kochi Refinery in Brahmapuram; and
- (f) if so, the details thereof including the dates *i.e.*, of approval, of commencement of works and of completion of works in this regard?

**ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री  
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS**  
**(SHRI RAMESWAR TELI)**

(a) to (f) Bharat Petroleum Corporation Limited (BPCL) Kochi Refinery has announced its intention to set up a municipal solid waste (MSW) based Compressed Bio Gas (CBG) plant at Brahmapuram dump yard in Kochi. It will help in effective MSW management and generate useful energy in the form of CBG and bio-manure as well. In addition, there would be other benefits viz. reduction of natural gas import, reduction of GHG emission, mitigating air and water pollution, employment generation, boost to circular economy etc.

A detailed project proposal in this regard has been prepared by BPCL and the same has been approved by Government of Kerala on 23.11.2023. The estimated timeline for constructing and commissioning the CBG plant at Kochi is approximately 15 -18 Months from the date of obtaining the required statutory clearances. Detailed project execution schedule would be finalized after allotment of the required land.

Sanitation is a state subject and it is the responsibility of State/Urban Local Bodies (ULB) to plan, design, execute and operate sanitation projects in the urban areas of the country. To supplement the efforts of the ULBs/States/Union Territories, Government has been facilitating through financial and technical support.

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